In the central administrative tribunal: hyderabad bench at hyderabad

MA. 665 /2000 in RASR. 3102/2000 & RASR.3102 /2000 in OAMo.1690 / 97

dt.31-8-2000

Between

1. Union of India, rep. by its Secretary Min. of Defence, DHQ PO New Delhi 110001

2. Engineer in Chief Army HQ. Kashmir House DHQ PO. New Delhi

3. Chief Engineer Southern Command, Pune M aharashtra 411001

Applicants/
Respondents

and

T.R. Krishna Murthy

: Respondent/Applicant

Counsel for the applicants

: V. Rajeswara Rao

Counsel for the respondent

: K.S.R. Anjaneyulu Advocate

C oram

Hon. Mr. R. Rajgarajan, Member (Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member (Judl)

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MA. 665 /2000 in ROA.SR.3102/200 & RASR. 3102 /2000 in OA. 1690 /221997

dated: 31-8-2000

Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn)

Heard Mr. V. Rajeswara Rao for the applicants and Mr. K.S.R. Anjaneyulu forthe respondent.

- 2. This MA is filed for condoning delay. Similar MA. 236/2000 in RASR.864/2000 in OA.392/98 was considered and rejected. For the same reasons stated in that judgment dated 19-4-2000 this MA is also rejected.
- As the MA is dismissed, RASR stands rejected.

(B.S. Jai Parameshwar)

Member (Judl.)

(R. Rangarajan) Member (Admn)

Dated: 31 Aug. 2000 Dictated in Open Court

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